

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19109/2006

(From the judgement and order dated 09/10/2006 in WP No. 337/2004 of  
The HIGH

COURT OF UTTARANCHAL AT NAINITAL)

PRABHA ARORA & ANR.

Petitioner(s)

VERSUS

BRIJ MOHINI ANAND & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 04/05/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Rakesh Dwivedi, Sr. Adv.

Mr. Dinesh Dwivedi, Sr. Adv.

Mr. L.P. Naithani, Sr. Adv.

Mr. P.N. Gupta, Adv.

For Respondent(s)

Mr. S.C. Maheshwari, Sr. Adv.

Ms. Sandhya Goswami, Adv.

Mr. P.S. Tomer, Adv.

UPON hearing counsel the Court made the following

O R D E R

Leave granted. List the appeal for final hearing in August, 2007.

Interim order shall continue.

(A.D. Sharma)

Court Master

(Phoolan Wati Arora)

Court Master